

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 419/TT/2019

Subject : Petition for truing up of transmission tariff of the 2014-19 tariff period and determination of transmission tariff of the 2019-24 period for Communication system for DVC under Expansion/ Up gradation of SCADA/ EMS of SLDCs of Eastern Region in Eastern Region.

Date of Hearing : 30.9.2021

Coram : Shri P.K. Pujari, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Damodar Valley Corporation

Parties present : Shri S. S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. On request of the parties, the Commission allowed time upto 28.10.2021 for the parties to complete the pleadings. The Commission further directed the parties to complete the pleadings by the said date and observed that no extension of time shall be granted.
3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

